

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 3792 of 2021**

Sarif Ansari @ Sharif Ansari **Petitioner**
Versus
The State of Jharkhand **Opposite Party**

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through- Video Conferencing

For the Petitioner : Mr. R.S. Mazumdar, Sr. Advocate
For the State : Mr. Shree Prakash Jha, A.P.P.

02/17.04.2021 Call for the case diary from the court concerned and put
up this case after receipt of the same.

(R. Mukhopadhyay, J.)

Alok/-